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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 26/252/NCLT/AHM/2017

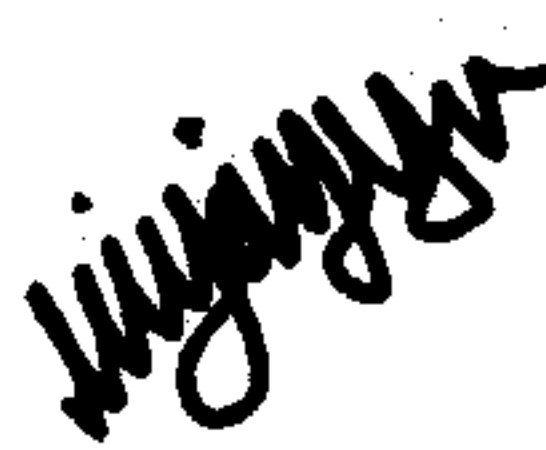
Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017**

Name of the Company: Ayush Gupta
(Dakha Polymers Pvt Ltd)
V/s.
Registrar of Companies, Gwalior

Section of the Companies Act: Section 252 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIJAYESH ATRE	ADVOCATE	Appellant	
2.				


ORDER

Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for ROC.

Report from ROC is not received nor any representation is received from ROC even after receipt of notice from this Bench.

Heard arguments of Learned Counsel for Appellant.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 6th day of October, 2017.